

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 19-09-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.184 of 2017(SZ)	Sri Sunkara Swamy Naidu Welfare Organisation, Rep.,by its President, Sunkara Karthik, Yanam Vs The Union of India, Rep.,by Chief Secretary to Government of Pudhucherry, Pudhucherry and 12 others	M/s. S.Kishore Kumar Counsel for Applicant M/s. H.Yasmeen Ali for R4,R6 to R8,R10 M/s. T.Sai Krishnan for R11 M/s. A.Sathyabama for R13	MoA & Reply of R1,R2,R3, R5,R9,R12 For Reply of R4, R6 to R8, R10,R11,R13
2	Appeal.No.63 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant	MoA & Reply of R1 to R4
3	Appeal.No.64 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant	MoA & Reply of R1 to R4

4	Appeal.No.65 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant	MoA & Reply of R1 to R4
5	Appeal.No.66 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant	MoA & Reply of R1 to R4
6	Appeal.No.67 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant	MoA & Reply of R1 to R4
7	Appeal.No.68 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant	MoA & Reply of R1 to R4

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 97 of 2017 (SZ)	R.Govindarasu Thanikachalam Nagar Vs Mani Omega Granites Pvt.Ltd., Rep.,by its Chairman, Namakkal District and 2 others	M/s. Gautham S.Raman Maithreyi Canthaswamy Sharma Counsel for Applicant M/s. Sanjeevi for R1 Mrs. H.Yasmeen Ali for R2 M/s. E.Manoharan M.K.Subramanian P.Velmani for R3	For Reply of R3
2	Application No.135 of 2017 (SZ)	C.Antony Paul, Palanipet, Arakkonam Vs The Government of Tamil Nadu, Rep.,by its Secretary, Municipal Administration and Water Supply Department, Chennai and 6 others	M/s. G.Jeremiah, S.Gowri Shankar, G.Dhandapani & M.Manoj Counsel for Applicant M/s.M.K.Subramanian E.Manoharan for R1 to R3,R5,R7 M/s. H.Yasmeen Ali for R4 M/s. M.Arokiya Raj for R6	For Reply of R1 to R3, R5 to R7
3	Application. No.171 of 2017(SZ)	S.Duraisamy Tamizhaga Starch & Sago Manufacturers Welfare Association, Egmore, Chennai Vs The District Environment Engineer, Tamil Nadu Pollution Control Board, Salem District and another	M/s. S.Patrick Counsel for Applicant M/s. H.Yasmeen Ali for R1	MoA & Reply of R2 For Reply of R1

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Registrar